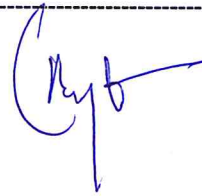



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 01/16	TP 96/16	Hearing	111	Ahamed Nizar Moideen Kunhi Kunhi-mahim Vs. Vintage Hotels (P) Ltd. & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	SATISH. K.V 8884321353	Respondents	
②	ASHA. S.M 9248084969	petitioner	

Counsel for petitioner is present. Counsel for respondent is also present. Heard the counsel for respondent in part.

The Tribunal at this stage considers that the dispute can be settled through amicable mediation between the parties and directing the parties to explore the possibility of settlement and adjourn the matter till 23.10.2017. If no settlement is reached, the Tribunal will proceed with the matter.

List it on 23.10.2017.


MEMBER (J)


MEMBER (T)